


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|------------------------------|---------|--|
| CP No.184/BB/2017 | - | For filing addl. information | 252(3) | Wincent Technologies India Pvt. Ltd., Vs ROC |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|--|---|
| 57 | DIVYA PRASAD 9880708545 | Petitioner Company Wincent Technologies India Pvt Ltd |  |

ORDER

PCS for Petitioner Company is present. She has filed compliance affidavit. She is directed to file one more Affidavit with regard to the Income Tax return etc., for the period of default. List it on 07/12/2017.


Member (T)


Member (J)